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(PART-1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

PUBLIC NOTICE No. 47 (RE-99)/1997-2002

New Delhi the 10th January, 2000

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II Section3- Sub-section (ii) vide S.O.No.283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedures(Vol.1) (RE-99), 1997-2002.

1. The following amendments may be made in the Appendix-28A under Product Group: Textiles (Product Code: 89).

(i) The DEPB rate in respect of entry No.78 i.e. 100% Cotton Indigo Blue Dyed Denim Cloth may be increased from 7% to 11%.

(ii) A new entry at S.No.59A may be added after entry No.59 with following description and DEPB rate:-

S.No.	Description	DEPB rate	Value cap for DEPB entitlement
59A	100% cotton yarn dyed fabric	9 %	

(iii) A new entry at S.No.69A may be added after entry No.69 with following description and DEPB rate:-

S.No.	Description	DEPB rate	Value cap for DEPB entitlement
69A	100% cotton yarn dyed made-ups	11%	

(iv) A new entry at S.No.79 may be added after entry No.78 with following description and DEPB rate:-

S.No.	Description	DEPB rate	Value cap for DEPB entitlement
79	Cotton Yarn	2%	

2. The following value cap shall be imposed in column 4 against Product Group: Plastics (Product Code:63) as given in Appendix 28A.

S.No.	Description	DEPB rate	Value cap for DEPB entitlement
38	Hessian bags with LDPE/ HDPE liner	10%	Rs.25/- per piece

3. The DEPB rate in respect of entry No.410 of Product group: Engineering (Product Code: 61) i.e Cast Iron Vice as given in appendix 28 may be amended to read as 15%.

This issues in Public Interest.

Sd/-

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned,

By orders etc.

(A.K.Srivastava)

Dy.Director General of Foreign Trade

(F.No.01/94/180/504/AM00/PC-IV)